

F. No. J-11017/8/2020-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 9<sup>th</sup> March, 2021

**ORDER**

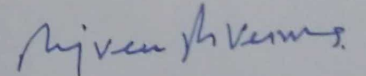
The President is pleased to engage Shri **Ajay Singh**, Advocate as Senior Panel Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF DELHI**  
**Senior Panel Counsel**

Name of Advocate (Shri)	Contact details	Enrollment No.
Ajay Singh	102, 1 <sup>st</sup> Floor, Corbett Tower, Omaxe the Forest, Sector-92, NOIDA, UP-201301 Mob: 9899139400 Email: ajaysingh18@yahoo.co.in	D/1795/2005

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

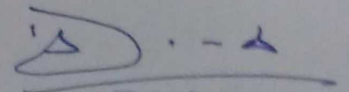
3. Hindi version of this order will follow.



(R. S. Verma)  
Additional Secretary

**Copy for information to:-**

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014
- The Registrar, High Court of Delhi.
- The Incharge, Litigation (High Court/CAT) Section, High Court of Delhi, New Delhi.
- Shri Ajay Singh, Sr. Panel Counsel as mentioned herein above.
- The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "List of empanelled Advocates".
- Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
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